

12.58 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

THIRTY-SECOND AND THIRTY-FOURTH
REPORTS AND MINUTES

DR. KAILAS (Bombay South): I beg to present the following Reports and Minutes of the Committee on Public Undertakings.—

- (1) Thirty-second Report regarding action taken by Government on the recommendations contained in their Nineteenth Report on Heavy Electricals (India) Limited.
- (2) (i) Thirty-fourth Report on Indian Telephone Industries Limited.
- (ii) Minutes of the sittings of the Committee relating to the above Report.

12.59 hrs.

STATEMENT RE. BREAK-DOWN OF
POWER SUPPLY IN DELHI

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): At 5.30 p.m. on 24th April, 1973, there was a sudden breakdown of the seven power units of A, B & C Stations of Delhi. This resulted in cutting off of the power supply to a major portion of the Delhi City. Some areas of Delhi are, however, supplied with electricity from Bhakra and, therefore, power supply in these areas was not affected. The area thus served on 24th night was only about 40 per cent of the city.

Efforts have since been made to recommission the machines. One unit has so far been restarted. This, together with extra power drawn from Bhakra, is providing about 150 MW against the city's demand of 250 MW. It is hoped to recommission quite a few more machines by this evening,

so that the full requirements of the city could be met.

I am immediately appointing a Committee of Technical Experts to investigate the cause of this serious accident to fix the responsibility thereof and suggest the concrete measures to be taken to avoid recurrence of complete breakdown of all the machines whenever a fault occurs in the system. The Committee will be asked to report within a fortnight.

SHRI INDRAJIT GUPTA (Alipore): After this statement, would you allow a discussion thereon?

MR. SPEAKER: If there is a call attention motion, I will allow it. If there is not, I will allow a discussion.

SHRI ATAL BIHARI VAJPAYEE (Gwalior). We have already given notice of a call attention motion
13 hrs.

MR. SPEAKER: For tomorrow another call attention motion is already admitted I will give one hour for discussion tomorrow. (Interruptions).

MR. SPEAKER: We will try to fix it up.

DR. K. L. RAO: I would like to have the discussion, if it is wanted, not tomorrow but the day after tomorrow. I am going out to the Pong Dam tomorrow. So, the day after tomorrow, you can have it if you want.

श्री हुकम चन्द कश्यप (मुरैना) :
मंत्री महोदय ने कहा है कि वह कल बाहर जा रहे हैं। पालियामेंट का काम ज्यादा महत्व का है।

MR. SPEAKER: I cannot function if you go on like this. Dr. Rao, I would like to know whether it will suit you if we fix it up for this afternoon?

DR. K. L. RAO: Yes.

MR. SPEAKER: So, we will try to fix it this afternoon.